has said that they do not manufacture any thing unless orders are placed either by the army or by any of the civil authorities; after receipt of that, they consider. He is not manufacturing any for Dandakaranya. Therefore, there is no good making any proposal, when they themselves do not take the initiative in the matter.

Shri Vidya Charan Shukla: On the previous occasion Shri Feroze Gandhi raised this question that unless the private parties or the Government departments placed an indent on the ordnance factories, they do not manufacture, and the Government departments cannot place an indent on the ordnance factories unless they are manufacturing that type of equipment. The hon. Minister replied then saying that they were examining the position and that they wanted to reconcile the position. I want to know what has happened to that examination?

Shri Krishna Menon: We are still examining it.

Dr. Ram Subhag Singh: How long will they go on examining?

Shri Feroze Gandhi: May I know whether Government have considered or are considering releasing a part of the trucks manufactured for civilian use, considering the fact that at present it is impossible to buy a truck chassis in the market unless one is willing to pay Rs. 5,000 to Rs. 6,000 more than the actual price?

Shri Krishna Menon: I answered that question before. If the indent is placed on the ordance factories and there is a certain foreign exchange component of it and the indenting party produces the foreign exchange, the ordance factories under the present rules can supply them.

Mr. Speaker: Next question.

भी दी॰ भं॰ शर्मा: श्रीमान्, में एक समाल पूछना भाहता हूं।

Mr. Speaker: I have gone on to the next question.

Indian Institute of Technology, Kharagpur

Shri S. C. Samanta:
Shri S. Ubodh Hansda:
*973. Shri Ram Krishan Gupta:
Shri S. M. Banerjee:
Shri Panigrahi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 816 on 27th August, 1959 and state:

(a) whether Government have considered the report submitted by the Reviewing Committee appointed to review the working and development of the Indian Institute of Technology, Kharagpur; and

(b) if so, the result thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir. Comments of the Board of Governors of the Institute are awaited.

(b) Does not arise.

Shri S. C. Samanta: May I know when this reviewing committee was set up and whether a time-limit was fixed for the submission of its report?

Shri Humayun Kabir: The reviewing committee was set up in early 1959 and it has submitted its report. It is the Board of Governors whose report is now awaited.

Shri S. C. Samanta: May I know what led to the constitution of this reviewing committee?

Shri Humayun Kabir: The constitution of the reviewing committee is in accordance with our usual practice that in the case of the larger national institutions we review their work after about five years or so.

Shri S. M. Banerjee: I want to know whether this particular committee has also reviewed the question of the development of the Northern Higher Technological Institute at Kanpur, and if so, what is their report?

Shri Humayan Kahir: This committee was concerned with the Indian Institute of Technology, Kharagpur.

Shri T. B. Vittal Rao: May I know when this reviewing committee submitted its report to the governing body, and when they are likely to conclude examination of it?

Sari Humayun Kabir: The reviewing committee submitted its report on the 29th January, 1959. The governing body has considered the report in part. The sub-committee appointed by it is going to consider it generally on 7th January, 1960 and the Board of Governors propose to consider it on 13th February, 1960.

Shri Ram Krishan Gupta: May I know whether there is any proposal to increase the number of students in this Institute?

Shri Humayun Kabir: I do not think that question arises. There is no proposal at the moment.

shri S. C. Samanta: May I know whether any comment was made on the working of the Minerology Department; if so, whether any improvement has been suggested?

Shri Humayun Kabir: As I stated in the House on an earlier occasion, the recommendations are considered to be confidential till the Visitor has considered them.

Shri T. B. Vittal Rao: As this reviewing committee's report will be of interest not only to the Indian Institute of Technology at Kharagpur, but also to the technological institutes at Bombay and Madras, does the Government propose to expedite examination?

Shri Humayun Kabir: I have given the details. The Board of Governors have fixed 13th February, 1960 for its consideration, and after the recommendations are considered by the Visitor, I do not think there will be any objection to publish the report.

Palana Lignite

Shri Harish Chandra Mathur:
Shri T. B. Vittal Rac:
Shri Tangamani:
Shri Madhusudan Rac:

Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether the Expert Committee appointed to examine the possibilities of open-cast mining of lignite deposits in Palana in Bikaner Division has submitted its report;
- (b) whether a copy of the report will be laid on the Table; and
- (c) the reaction of the Government to the recommendations made therein?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (c). The Expert Committee have submitted the report which is under consideration of the Government of India at present.

(b) Will be decided after the Government have considered the report.

Shri Harish Chandra Mathur: Is it a fact that open cast exploitation of this mine in Rajasthan was to be taken up in the First Five Year Plan and failing that, early in the Second Five Year Plan? What has stopped that, and now what steps do Government propose to take to make up for the time already lost?

Sardar Swaran Singh: This mine is at present being worked by the State Government. I am not aware if, according to their plan, they were to step up the production, and if so by what means. This technical committee was constituted mainly with a view to advise the State Government about the steps that could be taken to improve the economics and to improve the technical working of the mines.

Shri Harish Chandra Mathur: Is it not a fact that the exploitation of this mine has been blocked simply because the plan and the project could not be approved by the Planning Commission pending approval by the